

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.13
I.A.No.304/2021 in
C.P. (IB) No.324/BB/2019

IN THE MATTER OF:

M/s. Navalmar (UK) Ltd. ... Petitioner
Vs.
M/s. Navalmar Shipping (India) Pvt. Ltd. ... Respondent

Order under Section 9 of Insolvency and Bankruptcy Code, 2016

Order delivered on: 23.04.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant in IA 304/2021/RP : Shri Abhijith Attur
For the R-1 & R-2 in IA 304/2021 : Ms. Amrita Jain

ORDER

1. Heard the Ld. Counsels for the parties.
2. Pleadings are complete in IA 304/2021.
3. Ld. Counsel for the RP sought time to file an application for liquidation.
4. List the IA 304/2021 'for hearing' on **27.05.2024**.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Sd/-
K. BISWAL
MEMBER (JUDICIAL)

Puja